GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 2395

TO BE ANSWERED ON AUGUST 03, 2023

STATUS OF DELHI MASTER PLAN

NO. 2395. SHRI PARVESH SAHIB SINGH VERMA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the current status of the Delhi Master Plan 2041;
- (b) whether any difficulties and hurdles are being faced in publishing the final master plan and if so, the details thereof; and
- (c) the date by which the final Master Plan would be made published?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) to (c) The draft Master Plan for Delhi (MPD)-2041 has been prepared under Section 11-A of the Delhi Development Act, 1957 as an extensive modification to the MPD-2021. The draft MPD-2041 was approved by the Delhi Development Authority(DDA) and published in the Gazette of India for inviting objections/suggestions, from public.

The objections/suggestions received were considered by the Board of Enquiry and Hearing (BoEH) and based on the report of BoEH, the draft MPD-2041 was placed before the Authority in its meeting held on 28.02.2023.

After the approval of the Authority, the draft MPD-2041 has been forwarded to the Ministry by the DDA on 13.04.2023 for approval and issuance of final notification.

The Ministry has not taken a decision.

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